

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1966
TO BE ANSWERED ON THE 1ST AUGUST, 2023

PER DROP MORE CROP SCHEME

1966. SHRI KRIPANATH MALLAH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of the Per Drop More Crop Scheme;
- (b) the details of the funds sanctioned, allocated and utilized under this Scheme, State-wise including Assam;
- (c) the details of the target set and achievements made so far under this Scheme along with its response;
- (d) the details of the area covered under micro irrigation across the country; and
- (e) the steps being taken by the Government for increasing penetration of micro irrigation in the country?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Department of Agriculture & Farmers Welfare is implementing the Centrally Sponsored Scheme, namely, Per Drop More Crop (PDMC) from the year 2015-16 in the Country. From 2015-16 to 2021-22, the PDMC Scheme was implemented as a component of Pradhan Mantri Krishi Sinchayee Yojana. From the year 2022-23, the scheme is being implemented under the Rashtriya Krishi Vikas Yojana (RKVY). PDMC scheme focuses on enhancing water use efficiency at farm level through Micro Irrigation namely Drip and Sprinkler Irrigation systems.

Financial Assistance @ 55% for Small & Marginal farmers and @ 45% for Other farmers is provided by the Government for installation of Micro Irrigation under the Scheme. The Assistance for installation of Micro Irrigation systems is available up to five hectares per beneficiary. The beneficiary is eligible for subsidy again for the same land after the end of seven years for installation of micro irrigation.

(b): State wise details of Central Assistance allocated/released including Assam under the PDMC Scheme is Annexed.

(c) & (d): So far, an area of 78.4 lakh ha has been covered under Micro Irrigation across the Country through PDMC scheme with release of Central assistance of Rs. 18335.18 Crore to States. The NITI Aayog conducted impact evaluation study on PDMC scheme in 2020. Study revealed that the scheme is relevant in achieving national priorities such as improving on-farm water use efficiency, enhancing crop productivity, generating employment opportunities and overall income enhancement of farmers. Micro irrigation adoption helped to improve water use efficiency around 30% to 70% and Income of farmers increased in the range of 10% to 69%.

(e): For larger adoption of Micro Irrigation systems by the farmers under the PDMC scheme, 25% higher unit cost has been taken for calculation of subsidy for the North Eastern and Himalayan States and 15% higher for low penetrating States. Some States provide additional incentives/top up subsidy for encouraging farmers to adopt Micro Irrigation.

To supplement source creation to enable the farmers to adopt micro irrigation under the scheme, support for micro level water storage, water conservation/management activities etc are also allowed on need basis up to 40% of the total allocation for North East States, Himalayan States, Jammu & Kashmir, Ladakh and up to 20% for other States.

The scheme emphasises on promoting micro irrigation in water scarce, water stressed and critical ground water blocks/districts to conserve water and get extended coverage in terms of area and time period for life saving irrigation. Focus is also being given to promote micro irrigation in water intensive/guzzling crops to minimise water requirement. Water User Associations/Groups, Farmer Groups, Cooperative societies, Self-Help Groups are also encouraged under PDMC scheme to adopt Micro Irrigation in cluster approach for more coverage of Micro Irrigation.

Micro Irrigation Fund (MIF) has been created with National Bank for Agriculture and Rural Development (NABARD) during 2018-19 to facilitate the States in mobilising resources for expanding coverage of micro irrigation. States can avail loan from the MIF for taking up special and innovative projects for expanding coverage of Micro Irrigation and also for incentivising micro irrigation beyond the provisions available under PDMC scheme to encourage farmers. The Government of India provides interest subvention on the loan availed by the States which is met from PDMC Scheme.

Farmers are encouraged to take advantage of the PDMC scheme by wide publicity through press & print media, publication of leaflets/booklets, organization of workshops, exhibitions, farmer fairs, information on State/Government of India web portals etc. Indian Council of Agricultural Research (ICAR) also imparts training and organizes field demonstrations to educate farmers in this regard. The Council under All India Coordinated Research Project on Irrigation Water Management has developed optimum drip irrigation schedule for different crops in different agro-ecological regions of the country.

Annexure to Lok Sabha Unstarred Question No. 1966 to be answered on the
1st August, 2023

State wise details of Central Assistance allocated/ released including Assam under the
PDMC Scheme since 2015-16

Rs. in Crore

S.No	States	Central Assistance released from 2015-16 to 2022-23	2023-24	
			Tentative Allocation	Released so far
1	Andhra Pradesh	2506.98	230.00	
2	Bihar	121.71	45.00	
3	Chhattisgarh	275.14	40.00	
4	Goa	3.04	1.00	
5	Gujarat	1798.34	265.00	
6	Haryana	353.79	130.00	
7	Himachal Pradesh	116.85	20.00	
8	Jharkhand	200.64	30.00	
9	Jammu & Kashmir	60.47	15.00	
10	Karnataka	2696.79	360.00	
11	Kerala	42.53	5.45	
12	Madhya Pradesh	842.40	120.00	
13	Maharashtra	2294.46	245.00	
14	Odisha	247.65	70.00	
15	Punjab	56.93	10.00	
16	Rajasthan	1108.82	185.00	
17	Tamil Nadu	2196.33	300.00	56.25
18	Telangana	712.54	62.00	
19	Uttarakhand	273.55	40.00	
20	Uttar Pradesh	821.04	180.00	
21	West Bengal	176.70	30.00	7.07
22	Arunachal Pradesh	118.40	30.00	3.71
23	Assam	142.03	55.00	
24	Manipur	196.36	40.00	
25	Meghalaya	31.73	10.00	
26	Mizoram	151.22	25.00	
27	Nagaland	241.64	45.00	9.71
28	Sikkim	230.75	50.00	12.51
29	Tripura	56.26	15.00	
30	Andaman & Nicobar Islands	0.70	0.43	
31	Puducherry	2.02	0.52	
32	Ladakh	0.50	2.00	0.50
	Head Quarter	167.12		
	Total	18245.43	2656.40	89.75
	Total Release from 2015- 16 till date	18245.43 + 89.75 =18335.18		
